

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/731/2017

Date of Order: 19.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Subhendu Bhowmick, son of Sri
Sudarsan Bhowmick residing at
32, Swamiji Sarani, Kolkata, P.O.
Sree Bhumi, P.S. Lake Town, Dist-
North 24 Parganas, Pin- 700 048.

.....Applicant.

-versus-

1. Union of India, through the Secretary,
M/O Finance, D/O of Indian Audit &
Accounts, New Delhi- 110 001.
2. The Controller and Auditor General
Of India, office at 9, Deen Dayal
Upadhyay Marg, New Delhi-
110 124.
3. The Principal Director of Audit,
Central, Kolkata, 8, K.S. Roy Road,
G.I. Press Building (1st Floor), Kol-
700 001.
4. The Deputy Director (Admn.) & C.P. I. O.
Indian Audit & Accounts Department,
Office of the Director General of Audit
(Central), Kolkata, 8, K.S. Roy Road,
G. I. Press Building, Kolkata- 700 001.

.....Respondents.

For the Applicant : None

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None for the parties.

2. It is seen from the records that no one appeared on behalf of the applicant on earlier several occasions i.e. 14.03.2018 and 27.04.2018. Today also none appeared for the applicant despite repeated calls.

3. It appears that the applicant has lost interest to pursue the matter.

4. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT, Procedure Rules, 1987.

(Bidisha Banerjee)
Member (J)

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